

(b) if so, the names of the accused; and

(c) when the trial is expected to commence?

The Minister of Home Affairs (Shri Nanda): (a) to (c). This matter is still engaging the attention of the Government of Jammu and Kashmir.

#### Communist Satyagraha

\*222. Shri H. N. Mukerjee: Will the Minister of Home Affairs be pleased to state the number of people arrested and/or convicted or detained in connection with the Communist Party of India's satyagraha launched on the 24th August, 1964 in protest against Government's failures on the food front?

The Minister of State in the Ministry of Home Affairs (Shri Hathi): Information is being collected from State Governments and Union Territories.

#### World Golf Championship

\*223. { Shri Karni Singhji:  
Shri Majithia:

Will the Minister of Education be pleased to state:

(a) whether it is a fact that the All India Council of Sports recommended that a team of four Indian golfers be allowed to participate in the Eisenhower Cup Championships to be held at Rome in the second week of October, 1964; and

(b) if so, the reasons for turning down the request of the Indian Golf Union by the Central Government?

The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan): (a) Yes, sir.

(b) The team has now been allowed to participate in the Championships.

#### Pakistani Deportees at Khasa Camp

\*224. { Shri Surendra Pal Singh:  
Shri R. G. Dubey:  
Shri D. C. Sharma:  
Shri Onkar Lal Berwa:  
Shri Indrajit Gupta:  
Shri Yashpal Singh:  
Shri P. C. Borooah:  
Shri Shashi Ranjan:  
Shri Hem Raj:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that 600 odd deportees from Jamshedpur are still detained in a camp at Khasa, near Amritsar and no decision has yet been taken by India and Pakistan regarding the ultimate fate of those people; and

(b) if so, the action taken by Government of India in the matter?

The Minister of State in the Ministry of Home Affairs (Shri Hathi): (a) and (b). The number of Pakistani nationals in the Khasa Camp awaiting repatriation to Pakistan has now come down from 623 to 241. This is as a result of the issue of travel documents by a team of officials from the Pakistan High Commission in India who arrived in the Camp on the 8th September, 1964, and are still working there.

#### Petro-Chemical Complexes

\*225. { Dr. L. M. Singhvi:  
Shri Rameshwar Tantia:  
Shri B. P. Yadava:  
Shri Dhaon:  
Shri Bishanchander Seth:  
Shri Vishwa Nath Pandey:  
Shri Yashpal Singh:  
Shri Vishram Prasad:  
Shri D. C. Sharma:  
Shri D. D. Mantri:  
Dr. Ranen Sen:  
Shri Dinen Bhattacharya:  
Dr. Saradish Roy:  
Shri Onkar Lal Berwa:  
Shri Daji:

{ **Shri P. R. Patel:**  
**Shri Chandak:**  
**Shri Ramchandra Ulaka:**  
**Shri Dhuleshwar Meena:**  
**Shri R. Barua:**  
**Shri P. C. Borooah:**

Will the Minister of **Petroleum and Chemicals** be pleased to refer to the reply given to Starred Question No. 7 on the 27th May, 1964 and state:

(a) the progress made so far to develop the petro-chemical complexes in the country; and

(b) what would be the projected capital outlay, the extent of foreign participation and the targeted rate of growth?

The Minister of State in the Ministry of **Petroleum and Chemicals** (**Shri O. V. Alagesan**): (a) A statement is placed on the Table of the House. [*Placed in Library. See No. LT-3139/64.*]

(b) Under the tentative plans for the IV Plan period now under consideration, the projected capital outlay in respect of schemes of manufacture of petro-chemical intermediates is estimated to be of the order of Rs. 300 crores. This figure may require revision in the light of the studies on hand in regard to the Fourth Plan outlay, feasibility of specific schemes and negotiations with foreign collaborators.

**All India Educational Service**

{ **Shri Rameshwar Tantia:**  
**Shri Babanchander Seth:**  
**Shri Dharon:**  
**Shri B. F. Yadava:**  
 \*226. { **Dr. L. M. Singhvi:**  
**Shri Bagri:**  
**Shri Siddheshwar Prasad:**  
**Shri E. Madhusudan Rao:**  
**Shri D. C. Sharma:**

Will the Minister of **Education** be pleased to refer to the reply given to Starred Question No. 126 on 3rd June,

1964 and state the up-to-date progress made in regard to the formation of an All India Educational Service?

The Minister of **Education** (**Shri M. C. Chagla**): No further progress could be made so far as the matter is still under negotiation with the State Governments who have not yet agreed to participate in the Service.

**Hindustan Antibiotics Ltd.**

{ **Shri Vishram Prasad:**  
**Shri Prakash Vir Shastri:**  
 \*227. { **Shri Yashpal Singh:**  
**Shri P. R. Chakraverti:**  
**Shri D. J. Naik:**

Will the Minister of **Petroleum and Chemicals** be pleased to state:

(a) whether it is a fact that the employees of the Hindustan Antibiotics Limited, Pimpri have been given interim relief pending the dispute before the Supreme Court;

(b) whether it is also a fact that a representative of the workers would be included in the Board of Directors; and

(c) if so, whether Government propose to follow the same pattern of appointing a workers' representative on the Board of Directors in the other public sector enterprises also?

The Minister of State in the Ministry of **Petroleum and Chemicals** (**Shri Alagesan**): (a) Yes, Sir. A Statement is laid on the Table of the House.

(b) There is no such proposal now, but in order to associate workers with the administration of affairs, it has been suggested that an Advisory Productivity Committee may be set up with the Managing Director as Chairman and the Chief Scientific Officer, and a representative of the workers as member.

(c) Does not arise.